

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1485  
TO BE ANSWERED ON 09.03.2017

MGNREGS

1485. SHRI JAI PRAKASH NARAYAN YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether nomadic and Banjara Communities are permitted to work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof; and
- (c) if not, the reasons there for and the steps proposed to be taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)

(a)to(c): The Mahatma Gandhi NREG Act, 2005 provides for the enhancement of livelihood security of the households in rural areas of the States/UTs by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Nomadic tribes are permitted to work under MGNREGS. As per Management Information System (MIS), 18,812 nomadic tribe households are registered under MGNREGA.

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